

**In the Court of Shri Manjeet Sharma, Sub-Divisional Magistrate  
Shimla (R), District Shimla (H.P.)**

Smt. Dasoda d/o Sh. Deep Ram, r/o Village & Post Office Chanawag, Sub-Tehsil Dhami,  
District Shimla, H.P.

*Versus*

General Public

. . Respondent.

Whereas, Smt. Dasoda d/o Sh. Deep Ram, r/o Village & Post Office Chanawag, Sub-Tehsil Dhami, District Shimla, H.P. has submitted an application alongwith Non-Availability Certificate issued by the Registrar Birth & Death Gram Panchayat Juni/Chanawag Shimla, H.P. in the Court of the undersigned under section 13(3) of the Birth & Death Registration Act, 1969 to enter date of birth of herself Smt. Dasoda as 01-03-1960 in the record of Registrar, Birth & Death, Gram Panchayat Juni/Chanawag Shimla, H.P. details are as under :—

Sl. No.	Name of the family member	Relation with applicant	Date of Birth
1.	Dasoda	Self	01-03-1960

Hence, this proclamation is issued to the General Public with directions that if any one has objection/claim regarding entry of date of birth of above named person in the record of Registrar, Birth & Death, Gram Panchayat Juni/Chanawag Shimla, H.P. he/she may file their claims/objections in the Court on or before one month of publication of this notice in Government Gazette, failing which necessary orders will be passed.

Issued today 30-09-2025 under my signature and seal of the court.

Seal.

Sd/-  
*Sub-Divisional Magistrate,  
Shimla (R), District Shimla (H.P.).*

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**In the Court of Shri Chand Ram Kashyap, Executive Magistrate-cum-Naib Tehsildar,  
Shimla (R), District Shimla (H.P.)**

Sh. Ramesh Kumar s/o Sh. Babru Ram, r/o Village Tikkari, Post Office Kiarkoti, Tehsil Shimla Rural, District Shimla, H.P.

*Versus*

General Public

*. . Respondent.*

Whereas, Sh. Ramesh Kumar s/o Sh. Babru Ram, r/o Village Tikkari, Post Office Kiarkoti, Tehsil Shimla Rural, District Shimla, H.P. has filed an application alongwith affidavit in the Court of the undersigned under section 13(3) of the Birth & Death Registration Act, 1969 to enter the date of birth of himself Ramesh Kumar s/o Sh. Babru Ram, r/o Village Tikkari, Post Office Kiarkoti, Tehsil Shimla Rural, District Shimla, H.P. in the record of secy. Birth & Death, Gram Panchayat, Kolu-Jubbar, (Tarapur) Shimla.

Sl. No.	Name of the family member	Relation with applicant	Date of Birth
1.	Ramesh Kumar	Self	10-01-1974

Hence, this proclamation is issued to the General Public if they have any objection/claim regarding the date of birth of above named in the record of Registrar, Birth & Death of Secy., Birth & death, Gram Panchayat Kolu-Jubbar (Tarapur), Shimla, H.P. may file their claims/objections on or before one month of publication of this notice in Government Gazette in this court, failing which necessary orders will be passed.

Issued today 23-09-2025 under my signature and seal of the court.

Seal.

Sd/-  
*Executive Magistrate cum Naib-Tehsildar,  
Shimla (R), District Shimla (H.P.).*

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